## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 1588 OF 2018 IN DFR NO. 4354 OF 2018

# Dated: 26<sup>th</sup> November, 2018

In the matter of:

M/s Aavanti Renewable Energy Private Limited	 Appellant(s)
Versus	
Bangalore Electricity Supply Company Limited & Ors.	 Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. List the matter on 27-11-2018.

Court Master/PPS

tpd/pk